

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 30.11.2021 (TUESDAY)

COURT – IV (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Judgment

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|---------------|---|---|-------------------------------|--|
| 1. | Comp. App. (AT) (Ins) No. 837 of 2020 | Maan Aluminium Ltd. Vs. Nitya Electrocontrols Pvt. Ltd. | Samaksh Goyal | Lalitendra Gulani Pallav Palit Prateek Chandni |

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**By order of Hon'ble Chairperson
-sd/-
Registrar**